

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

128

C.P No.27/2012

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February 2018, 10.30 A.M

Name of the Company		Bimal Kr.Bazaz & Ors.-Versus-East India Rubber Works Pvt.Ltd & Ors.		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

None from both sides are present.

List on 05.04.2018.

Sd
(Jinan K.R.)
Member (Judicial)

Sd
(V.P. Singh)
Member (Judicial)